COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 312 OF 2017 & IA NO. 1088 OF 2017

Dated: 15th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

| In the matter of: The Singareni Collieries Company Vs. Telengana State Electricity Regula | | | Appellant(s) Respondent(s) |
|--|--|----|-------------------------------|
| | | | |
| Counsel for the Appellant(s) : | Ms. Jyotsna Khatri | | |
| Counsel for the Respondent(s) : | Ms. D. Bharathi Reddy Ms. Vidyothma Ms. Gitanjali N. Sharma for Re | -1 | |
| | Mr. Sri Harsha P Mr. Ashish Tiwari for R.2 & 3 | | |

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>29-1-2019.</u>

(S. D. Dubey) Technical Member tpd/js (Justice Manjula Chellur) Chairperson